(b) if so, what action has been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G. M. SIDDESHWARA): (a) and (b) Yes, Sir. A representation has been received recently in this regard. As per the standard procedure followed by the Government, proposals for naming/renaming of airports are generally considered based on the recommendations of the concerned State Government expressed by way of a resolution passed in the State Legislative Assembly. However, no such proposal has been received from the Government of Gujarat for renaming of Surat airport.

## Revenue earned from aviation sector

- 134. DR. T.N. SEEMA: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) the revenue earned by Government from the aviation sector during the last three years;
- (b) whether the revenue earned is not commensurate with the growth registered by the aviation sector;
  - (c) if so, the reformative measures being taken by Government in this regard;
- (d) whether the country is lacking in the aviation safety infrastructure despite the large scale developments and investments in this sector; and
  - (e) if so, the steps proposed to be taken thereon by Government?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G. M. SIDDESHWARA): (a) to (e) The information is being collected and will be laid on the Table of the House.

## Privatisation of air ports

- 135. SHRI PARIMAL NATHWANI: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether there is a proposal for augmentation and modernization of Ahmedabad airport;
  - (b) if so, the details thereof, and funds alloted for this purpose;
  - (c) whether there is a proposal for privatization of airports;
  - (d) if so, whether Ahmedabad airport would also be privatised;
  - (e) whether this would halt the modernization process of the airport; and
  - (f) if not, by when the proposed work would be completed?